

ITEM NO.34

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 05-03-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBER]

For Appellant(s) Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 25.03.2019.

In the meantime, learned counsel for the appellant to
furnish fresh address of sole respondent.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(KAILASH CHANDER)
ASSISTANT REGISTRAR